## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

T.P 17-A/2016 with T.P. No. 17/111/NCLT/AHM/2016 C.A. No. 117 of 2014 with C.P. No. 39/111/CLB/MB/2011

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>09.08.2017</u>

Name of the Company:

Hari Mohan Gupta & Ors.

V/s.

Jagran Publication Pvt. Ltd. & Ors

Section of the Companies Act:

Section 111 of the Companies Act, 1956

Mr. Nirag Pathak Adv. For Resp. No 2,3 Software

1. Mr. Shalin Jani. Shaldul

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## <u>ORDER</u>

None present for Petitioner. Learned Advocate Mr. Nirag Pathak present for Respondents no. 2 and 3.

Learned Counsel for Respondents represented that the matter is pending before Hon'ble Madhya Pradesh High Court, Jabalpur Bench and stay is in force.

List the matter on 05.10.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 9th day of August, 2017.